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Title : The Minister of Human Resource Development laid a statement regarding status of implementation of the recommendations contained in the 207th report of the Standing Committee on Human Resource Development on Demands for Grants (2008-09) (Demand No. 58), pertaining to the Department of Higher Education, Ministry of Human Resource Development.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Madam, in pursuance of rule 389 of the Rules of Procedure and conduct of Business in Lok Sabha issued by the hon. Speaker, Lok Sabha, *vide* Lok Sabha Bulletin Part-II dated September 1, 2004, I beg to lay a statement on the status of implementation of the recommendations contained in the Two Hundred Seventh Report of the Department Related Parliamentary Standing Committee on Human Resource on Demand for Grants 2008-09 (Demand No. 58) of the Department of Higher Education (Ministry of Human Resource Development).

The Standing Committee on HRD examined the Demands for Grants 2008-09 (Demand No. 58) of the Department of Higher Education (Ministry of Human Resource Development) and presented their Two Hundred Seventh Report to Lok Sabha on 15th April, 2008.

I beg to lay herewith the status of implementation/Action Taken Note on the recommendations made in the 207th Report on the Table of the House.

(Placed in Library see No. LT 695/15/09)
